

RAJASTHAN HIGH COURT, JODHPUR
NOTICE

No.E.V./13/2021

Dated 22/08/2021

The Rajasthan High Court and all the Subordinate Courts of State of Rajasthan shall remain closed on Monday, the 23rd of August, 2021 on account of sad demise of Hon'ble Shri Kalyan Singh, Former Governor of the State of Rajasthan.

BY ORDER


REGISTRAR GENERAL

No. Gen/XIX/Misc/2021/1727

Dated 22/08/2021

Copy forwarded to the following with request to place the same before His /Her Lordship for kind perusal.

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur / Jaipur.


REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action.

1. The Principal Secretary to Govt., Law Department-cum-Legal Remembrance, Raj., Jaipur.
2. The Registrar General, Rajasthan High Court, Jodhpur.
3. The Registrar (Vigilance)/(Admn.)/(Rules)/(Classi.)/(Exam.) / Officer on Special Duty, (F & I)/Officer on Special Duty, Rajasthan High Court, Jodhpur.
4. The Registrar (Admn.)/(Vigilance)/(Writs)/(Classi.), Raj. High Court, Jaipur Bench, Jaipur.
5. The Registrar-cum-CPC, Rajasthan High Court, Jaipur Bench, Jaipur.
6. All the District & Sessions Judges with request to circulate the same amongst all the Presiding Officers of the Courts Subordinate to them.
7. The Special Judge, C.B.I./Family Courts/District Consumer Forum/N.D.P.S./A.C.D., Jodhpur.
8. The Judge, Special Court for Protection of Children from Sexual Offences Act, 2012 & Commission for Protections of Child Right Act, 2005, Jodhpur / Commercial Court, Jodhpur
9. The Judge, Industrial Tribunal-cum-MACT /EC Act Cases, Jodhpur.
10. The Registrar (Judicial), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
11. The Registrar, Central Administrative Tribunal, Jodhpur.
12. The Director, Rajasthan State Judicial Academy, Jodhpur/Jaipur.
13. The Additional Solicitor General of India/Assistant Solicitor General of India, Jodhpur/Jaipur.
14. The Advocate General/Additional Advocates General, Jodhpur / Jaipur.
15. The Government Advocate Office, Jodhpur/Jaipur.
16. The Chairman/Vice Chairman/Member/Secretary, Bar Council of Rajasthan, Jodhpur/Jaipur.
17. The Member Secretary / Joint Secretary, Raj. State Legal Service Authority, Jodhpur/Jaipur.
18. The Secretary, RHC Legal Service Committee, Jodhpur
19. The President, Raj. High Court Advocates' Association, Jodhpur.
20. The President, Raj. High Court Lawyers' Association, Jodhpur.
21. The President, Rajasthan High Court Bar Association, Jaipur.
22. The President, the Jaipur Bar Association, Jaipur.
23. All Joint Registrars / All Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur.
24. All Assistant Registrars/ All Court Masters/ Sr.A.O./Sr.Librarian/Court Officer/All Admn. Officers Judicial/All A.A.O.s, Rajasthan High Court, Jodhpur / Jaipur.
25. The Official Liquidator, B/75-A, Rajendra Marg, Jaipur.
26. The Editor, I.L.R., Rajasthan Series, Rajasthan High Court, Jodhpur.
27. The AOJ, Cause List Section, Rajasthan High Court, Jodhpur /Jaipur.
28. Notice Board.

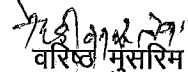

REGISTRAR GENERAL

कार्यालय:- जिला एवं सेशन न्यायाधीश, धौलपुर

क्रमांक/स्था./2021/2645-56 दिनांक :-.....23/08/2021

प्रतिलिपि निर्देशानुसार निम्न को सूचनार्थ जरिये ई-मेल सादर प्रेषित है:-

1. श्रीमान् पीठासीन अधिकारी, समस्त न्यायालय/मो.दु.दा.अधि./किशोर न्याय बोर्ड, धौलपुर न्यायक्षेत्र
2. श्रीमान् जिला कलक्टर महोदय, धौलपुर
3. श्रीमान् जिला पुलिस अधीक्षक, धौलपुर
4. श्रीमान् अधीक्षक, जिला कारागृह, धौलपुर
5. श्रीमान् अध्यक्ष, बार संघ, धौलपुर/बाड़ी/बसेड़ी/राजाखेड़ा
6. कम्प्यूटर लिपिक, धौलपुर न्यायक्षेत्र की अधिकृत बेव-साईट पर अपलोड करने हेतु।
7. सम्बंधित पत्रावली


वरिष्ठ मुसरिम
जिला न्यायालय, धौलपुर